

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-137(ND)2018**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.07.2018.**

**NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.**

**SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Pankaj Bhagat, Advoate		
	<b>For the Respondent:</b>	Mr. Anurag Bhatt, Advocate		

**ORDER**

This application has been filed by the IRP praying for directions for reinstating the electricity connection which has been disconnected by the Jaipur Vidyut Nigam Ltd. for non-payment of its dues.

Notice to the electricity department returnable on 19<sup>th</sup> July, 2018.  
Dasti.

  
-sd-

**(Ina Malhotra)  
(Member (J))**